

National Company Law Tribunal

Allahabad Bench

CP NO. 03/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE COMPANY: Jan vikas Insurance Corporate Agents Ltd

SECTION OF THE COMPANIES ACT: U/S 252(3) of the Companies Act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Shruti Srivastava	PCS	petitioner	Shruti

CP NO.03/ALD/2018

2.

Smt. Shruti Srivastava, PCS for the petitioner. Sh. Pradeep Singh Sisodia, CGSC for the ROC, Kanpur.

A spare copy of the present petition to be provided to the Ld. CGSC. Further, the registry has raised some objection with regard to some procedural formalities in the present petition, such needs to be removed and formalities to be complied with.

The matter to be listed on 15th February, 2018.

Sd

Dated:19.01.2018

H.P. Chaturvedi,
Member (Judicial)

Typed by:
Kavya Prakash Srivastava
(Stenographer)